

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SIXTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Twenty-sixth Report.

2. The Committee met on the 16th September, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 20th September, 1963.

3. The Members whose resolutions had been included in the List of Business for the 20th September, 1963 had been invited to present their views on the resolutions before the Committee. Shrimati Sharda Mukerjee, Shri Bhakt Darshan and Dr. M. S Aney attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Pensions for Armed Services.                      | 1 hour 15 minutes. |
| (2) Resolution regarding Inquiry on the debacle on the India-China border. | 1 hour.            |
| (3) Resolution regarding Arrears of pay of I.N.A. personnel.               | 1 hour.            |
| (4) Resolution regarding Culture, language and literature of Sindhis.      | 1 hour.            |

NEW DELHI;

September 16, 1963.

Bhadra 25, 1885 (Saka)

S. V. KRISHNAMOORTHY RAO,

*Chairman,*

*Committee on Private Members'  
Bills and Resolutions.*